

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 90 of 2017 &
IA No. 232 of 2017**

Dated: 6th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Bihar State Power Transmission Co. Ltd. & Anr. ...Appellant(s)

Vs.

M/s Shree Cement Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Abhishek Vikas
Mr. Mukesh Kumar for BSPTCL

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to **17.04.2017**. Learned counsel for the appellant is permitted to file additional documents, if any.

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**